BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.82KB//2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Bomkesh Sett & Ors.		
		-Versus- Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.		
Under Section		397/398		
SI. No.	3		Appearing on behalf of	Signature with date
2-	Mr. Amir s.m.	indlha boy, Advoca	Repondets no. 2 4 3	Julio 117
1.	Mr. Si'dah	artha Barreryee	Petitioner	1/10/10/

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the Respondent Nos. 2 and 3 are present.

List on 28-11-2017 for argument.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)